

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:889

ANSWERED ON:29.07.2010

. AMENDMENT IN HINDU MARRIAGE ACT

Das Gupta Shri Gurudas;Yadav Shri Ranjan Prasad

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether there is proposal to amend the Hindu Marriage Act to bar same gotra marriages;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be amended?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) No, Madam.
- (b) & (c) Does not arise.